

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMPANY APPEAL (AT) NO.338 of 2018

In the matter of:

V.J. Paul Joseph & Ors

Appellants

Vs

Alexander Correya & Ors

Respondents

Present:

Appellant : Mr. Ranjith.M, Advocate.

Respondent: Mr. Anandh.K, Advocate for R4 to R6, Mr. Lzafeer Ahmad,
Advocate for R7 and Mr. Ravi Raghunath, Advocate for R8.

And

COMPANY APPEAL (AT) NO.349 of 2018

In the matter of:

Kathirkutty Augusthy & Ors

Appellants

Vs

Alexander Correya & Ors

Respondents

Present:

Appellant : Mr. Anandh.K, Advocate.

Respondent: Mr. Lzafeer Ahmad, Advocate for R4

ORDER

08.01.2020- Both the parties are seeking adjournment on personal grounds. Prayer accepted.

Let the matter be fixed on **27th January, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Rk/nn